

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:872
ANSWERED ON:13.07.2004
ANGANWADI SEVIKAS
Mahajan Shri Y.G.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of `Anganwadi Sevika` in the country at present State-wise;
- (b) whether salary of these Sevikas is less than that of a labourer;
- (c) if so, the facts and the reasons therefor;
- (d) the steps taken by the Government to increase the salaries of these Sevikas;
- (e) whether the Government have formulated any scheme for the welfare of these `Sevikas`; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATIKANTI SINGH)

(a) State-wise number of Anganwadi Workers (Sevikas) in the country, as on 31.3.2004, is given in the Statement annexed.

(b),(c)&(d) Under the ICDS Scheme, the Anganwadi Workers are honorary workers from the local community who are paid fixed honorarium. The

honorarium being paid to them was almost doubled with effect from 1.4.2002. At present, the Anganwadi Workers are paid honorarium ranging from Rs.938/- to Rs.1063/- per month, depending upon their qualification and experience. In addition, some State Governments are also providing monetary incentives to these workers out of States` resources.

(e)&(f) As a welfare measure, the Government has introduced an insurance scheme titled `Anganwadi Karyakartri Bima Yojana`, both for Anganwadi Workers and Anganwadi Helpers, with effect from 1.4.2004. The salient features of the Scheme are as follows:-

The scheme is applicable to persons in the age group 18-60 years.

Annual Premium is Rs.280/- per beneficiary, of which Rs.100/- will be borne by the LIC; Rs.100/- by the Government of India and Rs.80/- by the Anganwadi Worker/Helper.

Amount payable to the beneficiaries under the Scheme on occurrence of different events is as follows:-

Death other than by accident Rs.20,000

On death due to accident Rs.50,000

Permanent total disability due to accident Rs.50,000

Loss of 2 eyes or 2 limbs, or one eye and one limb in
an accident Rs.50,000

Loss of one eye or one limb in an accident Rs.25,000

On the occurrence of any critical illness like breast
Cancer, ovarian cancer/fallopian tube cancer, cervical
Cancer, uterine cancer, vaginal/vulval cancer, etc. Rs.20,000

Scholarship of Rs.300/- per quarter per child studying in the 9th to 12th Standard (restricted to two children).